

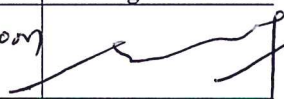
**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

PRESENT: HON'BLE SHRI RATAKONDA MURALI – MEMBER JUDICIAL

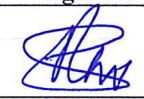
**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 29.08.2018 AT 10.30
AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB) No. 301/10/HDB/2018
NAME OF THE COMPANY	Sri Yadadri Lifesciences Pvt Ltd
NAME OF THE PETITIONER(S)	
NAME OF THE RESPONDENT(S)	
UNDER SECTION	10 OF IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
A. S. Sathish Kumar	PCS	csassik@gmail.com 97909 24378	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
S. Keshava Rao,	Adv.	advocatekeshu@gmail.com 9912113366	

ORDER

PCS for Corporate Applicant is present. Counsel for Financial Creditor is also present.

Further arguments are heard. List it for orders on 06.09.2018.


Member (J)

Binnu